

challenge. Several restrictions on the movement of the people are being imposed. This may certainly cause some inconvenience to the people. But extraordinary situations warrant extreme measures. It is important that we are agile and proactive, that we are responsible and responsive. It is critical that we respect the directions and follow them scrupulously. This House urges the people to bear with such restrictions and cooperate as they had done yesterday. This House records its appreciation of the overwhelming response of the people of the country to the call given by the hon. Prime Minister, Shri Narendrabhai Modi, for Janata Curfew yesterday and urge them to be guided by the same spirit till the war on Coronavirus is finally won. The House also appreciates the Central and State Governments, various agencies for their timely and effective interventions. This House also expresses the hope that collectively we shall overcome this huge challenge in the coming weeks. Hon. Members may convey their feelings and appreciation of all the concerned by thumping desks showing our solidarity.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, papers to be laid on the Table. Shri Pralhad Joshi.

Notification of the Ministry of Coal

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I on the Table, under sub-section (3) of Section 31 of the Coal Mines (Special Provisions) Act, 2015, a copy (in English and Hindi) of the Ministry of Coal Notification No. S.O. 680 (E), dated the 13th February, 2020, appointing Chairman, Coal India Ltd. as a designated custodian to manage and operate Parbatpur-Central coal mine located in the State of Jharkhand.

[Placed in Library, See No. L.T. 2428/17/20]

- I Notifications of the Ministry of Information and Broadcasting**
- II Report (2018-19) of the Prasar Bharati, New Delhi and related papers**
- III Report and Accounts (2018-19) of the Children's Film Society, India (CFSI), Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, on behalf of Shri Prakash Javadekar, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Information and Broadcasting, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-

- (1) G.S.R. 107 (E), dated the 12th February, 2020, publishing the Prasar Bharati (Broadcasting Corporation of India) Establishment of Recruitment Board Rules, 2020.
- (2) G.S.R. 897 (E), dated the 6th December, 2019, publishing the Prasar Bharati (Broadcasting Corporation of India) Stenographer Posts Recruitment Rules, 2019, along with delay statement.

[Placed in Library, For (1) and (2) See No. L.T. 2171/17/20]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—

- (a) Annual Report of the Prasar Bharati, New Delhi, for the year 2018-19.
 - (b) Review by Government on the working of the above corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. L.T. 2204/17/20]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Children's Film Society, India (CFSI), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. L.T. 2377/17/20]

Notifications of the Ministry of Defence

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table—